



**HIGH COURT LEGAL SERVICES COMMITTEE  
HIGH COURT OF TRIPURA : AGARTALA**

No.F.65 (2)-HC/2017/ 2009

Dated, Agartala, the 27<sup>th</sup> March, 2017

**NOTIFICATION**

The High Court Legal Services Committee, High Court of Tripura, in exercise of the powers conferred under regulation 6(b) of the National Legal Services Authority (Lok Adalats) Regulations, 2009, hereby constitutes the Bench of the National Lok Adalat scheduled to be held on 08.04.2017 to exercise jurisdiction under section 19(5) of the Legal Services Authorities Act, 1987 to determine and to arrive at a compromise or settlement between the parties to cases pending before the Hon'ble High Court and referred to the aforesaid National Lok Adalat.

The aforesaid National Lok Adalat shall consist of 1(one) no. of Court to be presided over by the **Hon'ble Mr. Justice S. Talapatra**.

There will be 2(two) Conciliation Tables in the aforesaid National Lok Adalat: –

**Conciliation Table: 01**

- (1) Sri S. G. Chattopadhyay, Member/Conciliator
- (2) Sri A. Debbarma, Member/Conciliator

**Conciliation Table: 02**

- (1) Sri S. Sharma Roy, Member/Conciliator
- (2) Sri Dhiman Debbarma, Member/Conciliator

The Lok Adalat shall hold its sitting on **08.04.2017** in the High Court of Tripura at Capital Complex, Agartala from **10.30 AM to 04.00 PM**.

This Notification will have immediate effect.

By order,

Sd/–

**(S. Sharma Roy)**

**Secretary to the High Court Legal Services Committee,  
High Court of Tripura**

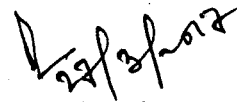
No.F.65 (2)-HC/2017/ 2010-22

Dated, Agartala, the 27<sup>th</sup> March, 2017

Copy to: –

01. Sri S. G. Chattopadhyay, Registrar General, High Court of Tripura, Agartala for information. He is requested to act as a Member/Conciliator in the said Lok Adalat;
02. The Member Secretary, Tripura State Legal Services Authority, Agartala, West Tripura for information;

03. Sri S. Sharma Roy, Registrar (Vigilance), High Court of Tripura, Agartala for information. He is requested to act as a Member/Conciliator in the said Lok Adalat;
04. Sri A. Debbarma, Registrar (Judicial), High Court of Tripura, Agartala for information. He is requested to act as a Member/Conciliator in the said Lok Adalat;
05. The Registrar (Admin., P&M), High Court of Tripura, Agartala for information. He will be act as a Convenor of the aforesaid National Lok Adalat;
06. Sri Dhiman Debbarma, Deputy Registrar (Judicial), High Court of Tripura, Agartala for information. He is requested to act as a Member/Conciliator in the said Lok Adalat;
07. All the Deputy Registrars, High Court of Tripura, Agartala for information;
08. The Chief Librarian, High Court of Tripura, Agartala for information;
09. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura for kind appraisal of His Lordship;
10. All the Assistant Registrars, High Court of Tripura, Agartala for information;
- ✓ 11. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the official website of the High Court of Tripura; and
12. Notice Board of the Court-house.



**(S. Sharma Roy)**  
**Secretary to the High Court Legal Services Committee,**  
**High Court of Tripura**